

8/8/2000

Mr. N.K. Khandelwal, Adv., enters appearance on behalf of the

Mr. S.S. Vyas, Counsel for the applicant.

The learned Counsel for the applicant submits that the applicant has instructed him not to press the application. Consequently, he does not want to press the application.

The present application is, therefore, dismissed as not pressed.


Gopal Singh
Adm. Member


A. K. MISRA
Judl. Member

Part II and III destroyed
in my presence on 8.1.07
under the supervision of
section officer (I) as per
order dated 10.11.06


Section officer (Record)

pa Com
11/8/00

AL 2
14/1/07